

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 189 OF 2017

Dated: 24th April, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Tamilnadu Generation & Distribution Corporation Ltd. Appellant(s)
Vs.
PPN Power Generating Co. Pvt. Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. G. Umapathy
Mr. S. Vallinayagam
Ms. Amali

Counsel for the Respondent(s) : Mr. Senthil Jagadeesan
Ms. Sonakshi Malhan

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **17.07.2019.**

(S. D. Dubey)
Technical Member
kt/pk

(Justice Manjula Chellur)
Chairperson